

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.579/KB/2017
CA(IB) No.384/KB/2018
CA(IB) No.720/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH SEPTEMBER, 2018, 10:30 A.M.

Name of the Company	Abhishek Stock Broking Services Pvt.Ltd & Ors.-Vs-Shree Ganesh Jewellery House (I) Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Arup Kori Singh, RP	} RP	} Ben
2.	S.Kalra, Adv.		

ORDER

Ld. Resolution Professional with his Counsel is present.

It is submitted that defect has been cured and he has no objection to act as a Liquidator in the matter. Resolution Professional is directed to submit his consent to act as a Liquidator in writing.

Heard. Reserved for orders.

Sd

(Jinan K.R.)
Member (J)